NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 671/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: Kleentech Facility Management Pvt. Ltd.

V/s.

Registrar of Companies, Mumbai

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No. NAME DESIGNATION

P. Mahadeshurs PCS

Signature

R. Mahadeshurs PCS

Signature

Result heaving

07/12/2017

ORDER

CP No.671 /252(1)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 7.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)